

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 19.12.2018 (Wednesday)

Court of Chairperson
10:30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 164 of 2018	Lalit Mishra &Ors. Vs. Sharon Bio Medicine Ltd. &Ors.	Tarun Mehta	Sumant Batra Ankur Kashyap Mustafa Mumtaj
2.	Comp. App. (AT) (Ins) No. 566 of 2018	Engin Nasiroglu & Anr Vs RVR Projects Pvt Ltd	N Prashant Kumar Nair	Akshay Sharma
3.	Comp. App. (AT) (Ins) No. 698 of 2018	Gammon India Ltd. Vs. Neelkanth Mansions and Infrastructure Pvt. Ltd.	Anirudh Singh	Mahesh Agarwal
4.	Transfer Original Petition (AT) (MRTP) No. 05 of 2017 (Old UTPE 90/2005 & C.A. No. 39/2009)	Dr. (Mrs.) Manjeet Kaur Monga Vs. Mr. K. L. Suneja & Anr.	Mayank Wadhwa	Aditya Narain

For Orders

5.	I.A. No. 2051 of 2018 in Comp. App. (AT) No. 412 of 2018	Oswal Agro Mills Ltd. Vs. Pankaj Oswal & Ors.	Harpreet	
6.	Contempt Case (AT) No. 21 of 2018 in Comp. App. (AT) No. 397-399 of 2017	Surinder Mehta & Ors. Vs. Prime Meiden Ltd. & Ors.	Anuradha Sharma	
7.	Comp. App. (AT) (Ins) No. 255-256 of 2018	Punit Garg Vs. Ericsson India Pvt. Ltd. &Anr. With	Mahesh Agarwal	Praveen Mittal (R-1)
8.	Comp. App. (AT) (Ins) No. 257-258 of 2018	Satish Seth Vs. Ericsson India Pvt. Ltd. &Anr. With	Mahesh Agarwal	Praveen Mittal (R-1)
9.	Comp. App. (AT) (Ins) No. 259-260 of 2018	Suresh MadihallyRangachar Vs. Ericsson India Pvt. Ltd. &Anr.	Mahesh Agarwal	Praveen Mittal (R-1)
10.	Comp. App. (AT) (Ins) No. 552 of 2018	Raghu Rama Krishna Raju Vs. Gandhar Oil Refinery (India) Ltd. With	Anirudh Wadhwa	Arunima-R1 Nakul Sachdeva-R2(IRP)

11.	Comp. App. (AT) (Ins) No. 553 of 2018	Raghu Rama Krishna Raju Vs. Gandhar Oil Refinery (India) Ltd.	Yogesh Kumar Jagia	Arunima-R1 Nakul Sachdeva-R2(IRP)
12.	Comp. App. (AT) (Ins) No. 568 of 2018	R.G.G Vyapaar Pvt Ltd Vs Arun Kumar Gupta & Anr	Arjun Asthana	Avishek Gupta
13.	Comp. App. (AT) (Ins) No. 621 of 2018	Umesh Aggarwal Vs. Ricoh India Ltd.	Siddharth Banthia	Mahima Singh-R1 Ragima R-(2,10,11) Diwakar Maheshwari-R3
14.	Comp. App. (AT) (Ins) No. 646 of 2018 & I.A. No. 1809 of 2018	Ranvir Ranjit Vs Vijay R Vakharia & Ors	Rohini Musa	Amrita Sanghi (R1-7) Vikas Mehta-R8, Madhusmita Bora (R9)

For Admission (Fresh Cases)

15.	Comp. App. (AT) (Ins) No. 785 of 2018	India SME Asset Reconstruction Co. Ltd. Vs. Medirad Tech India Ltd.	Saran Suri	
16.	Comp. App. (AT) (Ins) No. 789 of 2018	Canbank Factors Ltd. Vs. Dharmendra Kumar, Interim R.P.	A.N. Tiwari	
17.	Comp. App. (AT) (Ins) No. 790 of 2018	State Bank of India Vs. Topworth Steels & Power Pvt. Ltd.	Sindhu T.P.	
18.	Comp. App. (AT) (Ins) No. 791 of 2018	Dorairaj Thillairaj & Anr. Vs. Ashok Megnetic Ltd. & Ors.	Mahesh Kumar	
19.	Comp. App. (AT) (Ins) No. 792 of 2018	Ajay Agarwal & Anr. Vs. Ashok Megnetic Ltd. & Ors.	Aditya Narayan	
20.	Comp. App. (AT) (Ins) No. 793 of 2018	Ajay Agarwal & Anr. Vs. Ashok Megnetic Ltd. & Ors.	Aditya Narayan	
21.	Comp. App. (AT) (Ins) No. 794 of 2018	Avishek Roy Share, holder of Reacon Engineers (India) Pvt. Ltd. Vs. Diamond Steel Enterprise	Dibyadyu	
22.	Comp. App. (AT) No. 421 of 2018	Manila Resorts Pvt. Ltd. Vs. BAHL Paper Mills Ltd. & Ors.	Peeyoosh Kalra	
23.	Competition App. (AT) No. 104 of 2018	The Seksaria Biswan Sugar Factory Ltd. Vs. Competition Commission of India & Anr.	Pankaj Bhagat	

For Admission (After Notice)

24.	Comp. App. (AT) (Ins) No. 294 of 2018	Gail (India) Ltd. Vs NEYCER India Ltd.	Anurag Kishore	NeerajChaudhury
25.	Comp. App (AT) (Ins) No. 627 of 2018	V. Chiranjiv & Co. Vs. Wiltan Telmag (India) Pvt. Ltd.	Arunav Patnaik	
26.	Comp. App. (AT) (Ins) No. 630 of 2018	Vandana Industries Ltd. Vs. IL & FS Financial Services Ltd. & Anr.	Milan Singh Negi	Bishwajit Dubey
27.	Comp. App. (AT) (Ins) No. 723 of 2018	Rohit Aggarwal Vs. Universal Facilities Management Pvt. Ltd.	R.K. Gupta	
28.	Comp. App. (AT) (Ins) No. 726 of 2018	Asha Goyal Vs. Pharma Traders Pvt Ltd	Nivedita R. Sarda	
29.	Comp. App. (AT) (Ins) No. 727 of 2018	Central Inland Water Transport Corporation Ltd Vs. Vinod Kumar Kothari	T.harish Kumar	Nitu Poodar-PCS
30.	Contempt Case (AT) No. 14 of 2018 in Comp. App. (AT) No. 99 of 2018	HSBC Daisy Investments (Mauritius) Limited & Ors. Vs Reliance Infratel Limited & Ors.	Sanyam Saxena	Sanyam Saxena
31.	Comp. App. (AT) No. 390 of 2018	Harish Jain Vs. Haveli Restaurant & Resorts Ltd.& Ors.	Kunal Tandon	
32.	Comp. App. (AT) No. 391 of 2018	Surinder Kumar Viridi Vs Beavers Leathers Pvt. Ltd. & Ors.	Ashish Singh	
33.	Competition App. (AT) No. 73 of 2018	Vishal Gupta Vs Competition Commission Of India & Ors	Hrishikesh Baruah	Deeksha Manchanda
34.	Competition App. (AT) No. 84 of 2018	Uttarakhand Agricultural Produce Marketing Board Vs. Competition Commission of India & Ors.	Vikram Sobti	Nisha Kaur Uberoi

For Hearing (Part Heard)

35.	Competition Appeal (AT) No. 13 of 2017	Vinod Kumar Gupta Vs. CCI & Anr.	Prakhar Gupta	Kunal Sharma (R-CCI) YamanVerma TejasKaria-R2
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36.	Competition Appeal (AT) No. 11 of 2018	ITC Ltd. Vs. CCI	Kanika Chaudhary Nayar	Samar Bansal
37.	Competition App. (AT) No. 52 of 2018	Parsoli Motors Works Pvt. Ltd. Vs. BMW India Pvt. Ltd. & Ors.	Arvind Kumar Gupta	Diwakar Maheshwari-R1 Pratishtha Vijj-R2

12:00 noon

For Hearing

38.	Comp. App. (AT) (Ins) No. 588 of 2018	Rajiv Kumar Agarwalla Vs Rajesh Kumar Kejriwal &Ors. with	Bharat Sood	Sanchari Chakraborty, Arijit Mazumdar
39.	Comp. App. (AT) (Ins) No. 589 of 2018	Rajiv Kumar Agarwalla Vs Anadya Properties Pvt. &Ors.	Bharat Sood	Sanchari Chakraborty, Arijit Mazumdar

2:00 PM

For Hearing (Part Heard)

40.	Comp. App. (AT) No. 254 of 2018	Cyrus Investments Pvt. Ltd. Vs. Tata Sons Ltd. & Ors. with	Sonali Jaitley Jaiyesh Bakshi	Prateek Sekseria
41.	Comp. App. (AT) No. 268 of 2018	Cyrus Pallonji Mistry Vs. Tata Sons Ltd & Ors	Akshay Makhija	Ruby Singh (R1), Rohan Batra (R2), Saswat Pattnaik (R6), Manik Dogra (R23)
42.	TA (AT) (Compt.) No. 35/2017 (Old Appeal No. 18/2015)	Super Cassettes Industries Pvt. Ltd. Vs. CCI &Anr. With	Amit Mishra	Ritwik Bhattacharya
43.	TA (AT) (Compt.) No. 36/2017 (Old Appeal No. 41/2015)	HT Media Ltd. Vs. CCI &Anr.	Naval Satarawala Chopra	Amit Mishra

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By Order
-sd/-

Registrar